

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 6912/2015 (ARGUMENTS)		C.Shashidhar Vs Seshasai.K.R.@Shashi	
2	P.C.R. 401/2020 (Await Report)		Hanumakka Vs Hanumantharaju	Gururaja T N
3	CrI.Misc.(DVA) 10/2020 (ORDERS) IA/1/2020		Asha N Alias Hemalath N Vs S Vivek	Sridhara Babu N
PAPER PUBLICATION				
4	CrI.Misc. 543/2020 (SUMMONS)		T A Xavier Nirmal Kumar Vs The Commissioner	K S Jagannatha
11.00 AM to 02.00PM				
5	C.C. 4511/2013 (ARGUMENTS)		P.B.Narasimhamurthy Vs V.Govindaiah	
6	P.C.R. 253/2020 (SWORN STATEMENT)		Bhavesh Bhatia Vs Tumakuru Grain Merchants Co- operative Bank Ltd	K S Kalleshappa
7	C.C. 3987/2020 (NOTICE TO SURETY)		Kyathasandra Police Station Vs Udayakumar Alias Udaya	APP
8	C.C. 4051/2020 (APPEARANCE OF ACCUSED)		Kyathasandra Police Station Vs Ananthakumar	APP

Dangling IA:

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 1049/2008 (HEARING)		Rangaiah Vs Krishna	BSY KSJ
2	O.S. 1206/2011 (cross of pw) IA/1/2019		Anjinappa Vs Rudraradhya	BAG SP
3	O.S. 468/2012 (HEARING)		Bheemaiah Vs Sub-Registrar registrar office tumkur and others	R.Omkarappa
4	FDP 6/2013 (Objections)		Kumari Vs Chikkamma	H.S.B.Rudraiah
5	O.S. 680/2013 (HEARING) IA/1/2013		Doddakempaiah Vs Chikkamma	G.B. Ravi Shankar
6	O.S. 395/2014 (HEARING)		smt. Ummesalma Vs smt. T. S Yashoda	K V SUdrashan kumar
7	O.S. 195/2015 (NOTICE) IA/1/2015		Chikkegowda Vs Mariyanna	Shivabasappa.BA
8	O.S. 239/2016 (NOTICE) IA/1/2016		Jayamma Vs Rajanna	G.K.Ranganatha
9	O.S. 839/2016 (HEARING)		State Bank of Mysore Vs C.S.Manjanna	
10	O.S. 727/2017 (EVIDENCE)		Mruthyunjayappa Vs Raghukumar	B.Somashekhara
11	O.S. 990/2017 (HEARING) IA/1/2017 IA/2/2017		Ramu Vs Linganna	K.C.Rajanna
12	O.S. 187/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		T.Senthil Kumar Vs The Tumkur City Corporation	Shivakumar.K.S.
13	O.S. 315/2018 (EVIDENCE) IA/1/2018		V.B.Moras Vs Zareen Taj	Shivakumar.B.C.

WRITTEN STATEMENT

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 560/2020 (SUMMONS)		Gangamma Vs Venkatachalaiah	Ramesh
<u>11.00 AM to 02.00PM</u>				
15	FDP 20/1999 (Issue Reminder)		Honnasettappa Vs Gangadharaiah	G.N. S.M.M.
16	FDP 6/2011 (HEARING)		Ramakrishnappa Vs Jayaramaih	GKR GSN -RNRG-- B-PSS
17	O.S. 576/2011 (HEARING)		Dr. S.H. Keshvamurthy Vs Puttabyramma	M.M. H.G.N.
18	O.S. 192/2012 (HEARING)		Sharadamma Vs Shivanandaiah	
19	O.S. 133/2013 (EVIDENCE) IA/1/2013		Uma Vs Nagendra	C.S.Sharankumar
20	O.S. 334/2013 (HEARING) IA/1/2013 IA/2/2013		Keshavamurthy Vs Janardhana	H.V. Ranganatha Reddy
21	O.S. 369/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Gangamma Vs Lakshmaiah	V.R.Venkateshappa
22	O.S. 205/2016 (HEARING) IA/1/2016		Hemalatha Vs Siddalakshamma	B.G.Ningaraja
23	O.S. 583/2016 (Cross of D.W)		Ranganath.D.R. Vs Ramaiah	T.G.Devaraju
24	O.S. 854/2016 (HEARING) IA/1/2016		Gangamma Vs Rathnamma	K.B.Anil
25	O.S. 907/2016 (HEARING)		Thimmakka Vs Govindappa	M.Sundheendra Kumar
26	O.S. 986/2016 (HEARING) IA/1/2016		R.Gopalakrishna Vs H.N.Subbalakshamma	
27	O.S. 786/2017 (EVIDENCE) IA/1/2017		Uma Vs Rudraiah	N.S.Shivaprakash

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 787/2017 (EVIDENCE) IA/1/2017		Veerabhadraiah Vs Rudraiah	N.S.Shivaprakash
29	O.S. 788/2017 (EVIDENCE) IA/1/2017		Mahadevamma Vs Rudraiah	N.S.Shivaprakash
30	O.S. 139/2018 (For Classification)		Radha Vs B.Niranjan	Shahajabi.M
31	O.S. 260/2018 (EVIDENCE)		Sakamma Vs Puttamma	G.B Ravishankar
32	O.S. 530/2019 (FOR SETTELEMENT) IA/1/2019 IA/2/2019		Anandamurthy Vs N.J.Rudraprakash	B.Eraiah
33	Civil Misc 12/2020 (EVIDENCE)		Krishnaiah Vs G S Anusuya	K C Rajanna
PLNTF EVIDENCE				
34	O.S. 925/2013 (EVIDENCE) IA/1/2013		B.Hanumantharayappa Vs Mallappa	TRRP
Cases listed below are adjourned due to Covid 19				
35	O.S. 193/2019 (NOTICE) IA/1/2019	29-01-2021 (02.45 PM to 05.45PM)	Lakshamma Vs Yadiyurappa	G.B Ravishankar
36	O.S. 368/2020 (summons to defendent) IA/1/2020 IA/2/2020	29-01-2021 (02.45 PM to 05.45PM)	K H Kumar Vs H P Nagaraju	G K Srinivasa
37	O.S. 652/2020 (SUMMONS)	29-01-2021 (02.45 PM to 05.45PM)	Manjunatha Vs Ganganna Alias Gangaiah G	Bhagyamma C R
38	O.S. 575/2020 (SUMMONS) IA/1/2020	29-01-2021 (11.00 AM to 02.00PM)	Neelamma Vs Parvathamma	P Suresh
39	O.S. 588/2020 (Objections) IA/1/2020 IA/2/2020	29-01-2021 (11.00 AM to 02.00PM)	G N Prasanna Kumar Vs Chief Executive Officer	P Suresh
40	O.S. 615/2020 (SUMMONS)	29-01-2021 (11.00 AM to 02.00PM)	K S Lalithamba Vs Commissioner	C N Hanumantharaju
41	EX 24/2015 (HEARING)	29-01-2021	Puttamma Vs Venkatappa @ Venkatesh	Abdul Munaff

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	FDP 10/2015 (HEARING)	29-01-2021	Varalakshamma Vs Mudlagiriappa	M.S.Harish Babu
43	O.S. 210/2016 (HEARING) IA/1/2016	29-01-2021	Venkatachalaiah Vs Govindaraju	S.R.Ramakrishnaiah
44	FDP 9/2016 (STEPS) IA/1/2016	29-01-2021	Gowramma Vs Ramaiah	B.G.Chandramouli
45	O.S. 357/2016 (NOTICE)	29-01-2021	Raghu.K Vs Venkataramanaiah	R.Premkumar
46	O.S. 197/2017 (HEARING) IA/1/2017	29-01-2021	K.V.Shivakumar Vs Gangaiah alias Ganganna	Himanand.D.C.
47	EX 36/2017 (HEARING)	29-01-2021	Syed Anwar Vs Mumtaj Banu	Obbedulla khan
48	O.S. 668/2017 (HEARING) IA/1/2017 IA/2/2017 IA/3/2017	29-01-2021	K.Lakshmidevi Vs The Commissioner	M.Mallikarjunaiah
49	O.S. 697/2017 (HEARING) IA/1/2017	29-01-2021	V.G.Ramesh Vs Kathyayini	G.B.Ravishankar
50	O.S. 339/2018 (HEARING) IA/1/2018	29-01-2021	G.H.Lakshmirangaiah Vs Rangaraju	M.Mallikarjunaiah
51	O.S. 698/2018 (summons to defendent)	29-01-2021	STATE BANK of INDIA Vs Sanjay.N.	Renukaprasad.T.J
52	O.S. 866/2018 (HEARING) IA/1/2018	29-01-2021	Shameemunissa Vs Shakila Banu	Shivakumar B C
53	O.S. 980/2018 (HEARING) IA/1/2018	29-01-2021	Ashwathanarayana Vs Doddachikkaiah	Nandeesh K.S.
54	EX 3/2019 (STEPS)	29-01-2021	Srinivasa N.K. Vs Chandrakanta K.S.	Narasimhamurthy L.
55	O.S. 169/2019 (EVIDENCE) IA/1/2019	29-01-2021	Gangamma Vs Sujatha	Rajkumar
56	O.S. 280/2019 (HEARING) IA/1/2019	29-01-2021	Jayamma Vs Suresh	K.C Rajanna

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	O.S. 319/2019 (HEARING) IA/1/2019	29-01-2021	H.M. Lakshmamma Vs Siddanna	T.R. Yogish
58	O.S. 416/2019 (HEARING) IA/1/2019	29-01-2021	T.G. Swamy Vs Chandranna	T.R. Ramesh Babu
59	O.S. 495/2019 (EVIDENCE) IA/1/2019 IA/2/2019	29-01-2021	P. Chikka Hanumantharayapap Vs G.P. Prasanna Kumar	S. Shankar
60	O.S. 542/2019 (STEPS) IA/1/2019	29-01-2021	Lakshmamma Vs Dasappa	Girish
61	O.S. 583/2019 (HEARING) IA/1/2019	29-01-2021	Mohammad Shaffiulla Vs Shankarappa	H.P.Nataraj
62	O.S. 594/2019 (STEPS) IA/1/2019	29-01-2021	D.M.Yashodha Vs Muddaiah	Devaraju.S.
63	O.S. 630/2019 (SUMMONS) IA/1/2019	29-01-2021	Krishaiah Vs K. Kempaiah	K.C.Rajanna
64	EX 133/2019 (HEARING)	29-01-2021	Leelavathi. A Vs S.M. Lingappa	N. Basavaraju
65	O.S. 773/2019 (Written statement and objection) IA/1/2019	29-01-2021	Nanjundaiah Vs Puttarangaiah	S.R. Ramakrishnaiah
66	O.S. 843/2019 (EVIDENCE)	29-01-2021	Sarvamma Vs Gangamma	N.H. Honnappa
67	O.S. 58/2020 (summons to defendent) IA/1/2020 IA/2/2020	29-01-2021	Kusuma. K.S Vs K.S. Gurusiddappa	Mohammed Ahamed
68	EX 8/2020 (NOTICE)	29-01-2021	Nagarathnamma Vs Hemanna	K.S. Shivakumar
69	EX 10/2020 (HEARING)	29-01-2021	Hosallaiah Vs Nanjappa	N.C. Gangadhara Shastry
70	O.S. 194/2020 (summons to defendent) IA/1/2020	29-01-2021	Y L Srinivasa Vs Manjula	Chandrappa H

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	O.S. 261/2020 (HEARING) IA/1/2020 IA/2/2020	29-01-2021	Siddagangaiah Vs Seebinarasimahaiah	V R Venkateshappa
72	O.S. 674/2020 (APPEARANCE OF PARTY) IA/1/2020	29-01-2021	Rekha P S Babu Vs Syed Nurulla	N Basavaraj
73	O.S. 716/2020 (summons to defendent) IA/1/2020	29-01-2021	Papanna Vs V Krishnamurthy	C Krishnaiah
74	EX 65/2020 (FIRST HEARING)	29-01-2021	Manappuram Chits Pvt Ltd Vs Basavappabhu Patil	K Naveen Nayak

Dangling IA:

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S
I ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 1435/2004 (FOR COMPLAINANCE)		Rural police Vs Ramakrishna alias Gali rama	APP
2	C.C. 1965/2007 (summons to witness)		Rural P.S. Vs Nil	APP
3	C.C. 704/2008 (warrant to accused)		State By Rural P.S Vs K.Janardhanam	A.P.P M.C.Chandraiah
4	C.C. 617/2008 (warrant to accused)		Rural P.S. Vs Mansoor	APP GN
5	C.C. 713/2008 (warrant to accused)		Tumkur rural police Vs Kareem	APP SNN
6	C.C. 1447/2008 (warrant to accused)		Rural Polcie Station Vs Rangaraju	A P P
7	C.C. 620/2008 (N.B.W to C.W)		Tumkur rural police Vs Kareem	APP SNN
8	C.C. 621/2008 (HEARING)		Tumkur rural police Vs Kareem	APP SNN
9	C.C. 1965/2008 (warrant to accused)		Rural police, Vs PUttaraju	Asst.Public Prosecutor CK
10	C.C. 2726/2008 (HEARING)		Ruralpolice Vs Yusuf khan	APP
11	C.C. 1692/2009 (EVIDENCE)		Rural P.S. Vs Rangaswamy	APP KNB
Cases listed below are adjourned due to Covid 19				
12	CrI.Misc. 356/2008 (Await Report)	26-03-2021	Sumo to by court Vs B.R.Vijayakumar	APP
13	C.C. 2343/2009 (EVIDENCE)	26-03-2021	Rural police Vs Gopalakrishna	APP GN
14	C.C. 3349/2009 (warrant to accused)	26-03-2021	Rural police Vs Rathod Thombond bai	APP SR

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S
I ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 79/2009 (EVIDENCE)	26-03-2021	Rural P.S. Vs Hanumantha	APP MN
16	C.C. 3235/2010 (FOR LOKADALATH)	26-03-2021	Rural police Vs Shivaraju	APP
17	C.C. 1283/2010 (FOR LOKADALATH)	26-03-2021	Tumkur rural Vs Thimma alias Thimmaiah alias Venkatesha	APP
18	C.C. 1275/2010 (warrant to accused)	26-03-2021	State By Rural P.S Vs Basavaraja @ Baddi	A.P.P K.S.B
19	C.C. 3745/2010 (summons to witness)	26-03-2021	Tumkur rural police Vs P. Syed khan	APP
20	C.C. 807/2011 (warrant to accused)	26-03-2021	Rural P.S. Vs Brahmmanandareddy	APP KSB
21	C.C. 1781/2011 (Issue Reminder)	26-03-2021	Rural Police station Vs Anwar	APP
22	C.C. 3630/2011 (EVIDENCE)	26-03-2021	Tumkur rural police Vs Goplakrishna	Asst.Public Prosecutor
23	C.C. 3504/2011 (EVIDENCE)	26-03-2021	Bellavi police Vs Nagaraju sOPuttaiah	APP
24	C.C. 3659/2011 (EVIDENCE)	26-03-2021	Rural Police Vs Hanif	A.P.P.
25	C.C. 3908/2011 (EVIDENCE)	26-03-2021	Rural Police station Vs Mahadevaiah	APP GN
26	C.C. 830/2011 (warrant to accused)	26-03-2021	Tumkur rural police station Vs SHIVANNA. SO Ambanna	APP
27	C.C. 1907/2011 (N.B.W to C.W)	26-03-2021	Tumkur rural police station Vs shANKARAPPA	app BSD
28	C.C. 2565/2012 (EVIDENCE)	26-03-2021	Rural P.S. Vs Kumara alias Pandicheri Kumara	A.P.P.

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S
I ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 3391/2012 (warrant to accused)	26-03-2021	Rural police Vs Ravindra Bala saheb	
30	C.C. 1071/2012 (EVIDENCE)	26-03-2021	Rural police Vs Anilkumar	A P P
31	C.C. 2564/2012 (warrant to accused)	26-03-2021	RURAL POLICE Vs k.kUMAR	APP S.M
32	C.C. 1363/2012 (summons to witness)	26-03-2021	Rural police Vs Raghavendra	APP
33	C.C. 3128/2012 (summons to witness)	26-03-2021	Bellavi Police Vs Nagaraju	APP
34	C.C. 3522/2012 (ACCUSED STATEMENT u/s 313 CrPC)	26-03-2021	Rural Police station Vs Swetha	APP HLV
35	C.C. 3121/2012 (Issue Reminder)	26-03-2021	Rural Police station Vs Mirji Beig	
36	C.C. 3798/2012 (EVIDENCE)	26-03-2021	Tumkur Rural Police Vs K. Kumara	A.P.P.
37	C.C. 4598/2012 (N.B.W to C.W)	26-03-2021	State By Rural P.S Vs Abdul Sattar	A.P.P Bendre Kumar.T
38	C.C. 4600/2012 (warrant to accused)	26-03-2021	Rural P.S. Vs Keerthi	
39	C.C. 5115/2012 (summons to witness)	26-03-2021	Tumkur Rural Police Vs S.T. Manjunatha and others	
40	C.C. 5116/2012 (summons to witness)	26-03-2021	Tumkur Rural Police Vs Shivaligaiah	
41	C.C. 206/2013 (EVIDENCE)	26-03-2021	Tumkur Rural Police Vs Kumara	A.P.P.
42	C.C. 1018/2013 (summons to witness)	26-03-2021	Tumkur Rural Police Vs Krishnamurthy	A.P.P.

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S
I ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	C.C. 1096/2013 (summons to witness)	26-03-2021	Tumkur Rural Police Vs Dandapani	A.P.P.
44	C.C. 2582/2013 (warrant to accused)	26-03-2021	Tumkur Rural Police Vs Sidda @ Siddaraju	A.P.P.
45	C.C. 2637/2013 (warrant to accused)	26-03-2021	Bellavi Police Vs Mangalamma	A.P.P.
46	C.C. 3414/2013 (warrant to accused)	26-03-2021	Tumkur Rural Police Vs Shivaraj	
47	C.C. 3491/2013 (EVIDENCE)	26-03-2021	Inspector of Legal Meterology Vs P.K.Raju	
48	C.C. 4117/2013 (FOR CHARGE)	26-03-2021	Tumkur rural police station Vs Jayaramaiah	
49	C.C. 4437/2013 (EVIDENCE)	26-03-2021	Bellavi police Vs Mahesh	
50	C.C. 4604/2013 (SUMMONS)	26-03-2021	Tumkur rural police station Vs Imran	
51	C.C. 4610/2013 (summons to witness)	26-03-2021	Tumkur Rural police Vs Nazeer ahamed	
52	C.C. 6004/2013 (warrant to accused)	26-03-2021	Tumkur rural police Vs Manjunatha @ Hatti Manja	
53	C.C. 5040/2013 (summons to accused)	26-03-2021	Rural police Vs Babunarasimhaiah	
54	C.C. 16/2014 (warrant to accused)	26-03-2021	Bellavi Police. Vs Suvarnamma	APP
55	C.C. 157/2014 (summons to witness)	26-03-2021	Tumkur rural police Vs Nagaraju	
56	C.C. 535/2014 (STEPS)	26-03-2021	Krishnappa.O.C. Vs N.Seebaiah	
57	C.C. 1438/2014 (/0000) (summons to accused)	26-03-2021	State By Rural Police Vs Krishnamurthy	

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S
I ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
58	C.C. 2720/2014 (EVIDENCE)	26-03-2021	Rural Police Station Vs Girish	
59	C.C. 3579/2014 (FOR LOKADALATH)	26-03-2021	Bellavi Police Vs Lokesha	
60	C.C. 3580/2014 (FOR LOKADALATH)	26-03-2021	Bellavi Police Vs Lokesha	
61	C.C. 3581/2014 (FOR LOKADALATH)	26-03-2021	Bellavi Police Vs Lokesha	
62	C.C. 2814/2014 (EVIDENCE)	26-03-2021	Rural Police Station Vs Mubarakpasha	
63	C.C. 2926/2014 (warrant to accused)	26-03-2021	Imthiyaz pasha Vs Jagadish chandru (Chowder)	
64	C.C. 2810/2014 (NOTICE TO SURETY)	26-03-2021	Rural Police Station Vs Javid	
65	C.C. 5255/2014 (HEARING)	26-03-2021	Bellavi Police Station Vs Shivanna	
66	C.C. 6506/2014 (EVIDENCE)	26-03-2021	Rural Police Vs Rajanna	
67	C.C. 2044/2020 (summons to accused)	26-03-2021	Tumakuru Rural Police station Vs Vishwas M	APP

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S
I ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	O.S. 362/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		Indu Shekar Vs Tulasamma	K.S. Jagannatha
2	O.S. 669/2020 (SUMMONS) IA/1/2020		Varamahalakshamma K Vs Narasimhamurthy	Basavaraju R
3	O.S. 675/2020 (SUMMONS) IA/1/2020		Shantha N Vs Yashoda	H Nagaraja
4	O.S. 682/2020 (SUMMONS) IA/1/2020 IA/2/2020		Gangamma Vs Ramadevi K N	T R Ramesh Babu
5	O.S. 689/2020 (SUMMONS) IA/1/2020 IA/2/2020		Alumelamma Vs Krishnamma	M C Prabhu
6	O.S. 753/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Afzal Ahamad Vs Shameem Unnissa	S K Mallikarjuna

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1171/2008 (warrant to accused)		Sacred Heart credit Co-operative society, Horapet, Tumkur by its Manager Vs Firoz Ulla beig	TRY
2	C.C. 3918/2010 (Issue Reminder)		Town police Vs Muniyamma	A P P N R K
3	C.C. 2128/2013 (JUDGMENTS)		Traffic Police-East Vs Prafulla Mirajkar	A.P.P.
4	C.C. 3154/2013 (JUDGMENTS)		MS. Shriram Transport Finance Co., Ltd., Vs Mohammed Athaulla	J.B. Sannamarappa
5	C.C. 3383/2014 (STEPS)		Shriram transporation financeco LTD Vs Manjunatha	
6	C.C. 4555/2014 (ACCUSED STATEMENT u/s 313 CrPC)		MS Srirama Transport Finance Co. Ltd. Vs Siddaramaiah	
7	C.C. 4152/2014 (NOTICE)		MS Srirama Transport Finance Co. Ltd. Vs Fiyaz Ahamed	
8	C.C. 4770/2014 (warrant to accused)		Harti pattina Sahakara Sanga niyamitha Vs Lakshman J.K	
9	C.C. 2671/2015 (warrant to accused)		Tumkur Pattana Sahakara Bank Niyamitha Vs S.Shivalingiah	
10	C.C. 3208/2015 (Comply the Order)		Ganganna Vs Venkatalakshamma	
11	C.C. 2382/2017 (ORDERS)		Town PS Vs Shivashankar	
12	C.C. 1415/2018 (FOR LOKADALATH)		Govarvadhanachar Vs Mohamaddattstager alias S.Haroon	Raghavendra Y

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 1579/2018 (HEARING)		S.P.Chethan Kumar Vs Girijamma	D.Gundanna
14	C.C. 1953/2018 (warrant to accused)		Shobhamani Vs Asha B	Harish Babu.
15	C.C. 1963/2018 (SUMMONS)		M/s Annapoorneshwari Merchant Finance Vs Liyakath	K.S.Shivakumar
16	P.C.R. 600/2019 (NOTICE)		Shivakumar. R Vs Narasimhamurthy. C.G	H.N. Nagaraju
17	CrI.Misc. 643/2020 (FIRST HEARING)		Umadevi Vs The Registrar	Ranganathreddy H V
<u>11.00 AM to 02.00PM</u>				
18	C.C. 3828/2012 (FURTHER ARGUMENTS)		State By Kora P.S Vs Hanumanthaiah @ Hanumantharayappa	A.P.P Chikkonahally Krishnaiah
19	C.C. 2261/2013 (ARGUMENTS)		Kora Police Vs P. Shivakumar	A.P.P.
20	C.C. 4096/2013 (EVIDENCE)		Shankara Naranayan Vs Imthiyaz Ahamed	Sridhara babu N.
21	C.C. 4451/2013 (ARGUMENTS)		Kora Police Vs Devaraju	APP
22	C.C. 4453/2013 (ARGUMENTS)		Kora Police Vs Dinesh.A.G	APP
23	C.C. 500/2014 (ARGUMENTS)		Traffic Police Vs Anandappa	
24	C.C. 4671/2014 (EVIDENCE)		Traffic Police Vs Mallesha	
25	C.C. 5422/2014 (ARGUMENTS)		Venkatesh Vs Chandra.P	
26	C.C. 451/2015 (ARGUMENTS)		T.K.S.Babu Vs Ramakrishnaiah	

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	C.C. 1301/2015 (EVIDENCE)		traffic west police Vs Rajanna	
28	C.C. 4565/2015 (ARGUMENTS)		Kora Police Station Vs Manjunatha@ Manja	
29	C.C. 4566/2015 (ARGUMENTS)		Kora Police Station Vs Manjunatha@ Manja	
30	C.C. 4567/2015 (ARGUMENTS)		Kora Police Station Vs Manjunatha@ Manja	
31	C.C. 6079/2015 (ARGUMENTS)		G.Dinesh Vs N.S.Rekha	
32	P.C.R. 269/2018 (EVIDENCE)		G.T.Siddagangappa Vs Jyothish	Nagaraju.B.L.
33	P.C.R. 377/2018 (EVIDENCE)		Shivaji Souhardha Pathina Sahakari Niyamitha Vs Prakash Naik.L.	Shankar.S.
34	P.C.R. 400/2018 (EVIDENCE)		M/S Sri Krishna Enterprises Vs M/S Ramya Pharma	R.Nagesh Rao Gaikwad
35	P.C.R. 401/2018 (EVIDENCE)		M/S Sri Krishna Enterprises Vs M/S Ramya Pharma	R.Nagesh Rao Gaikwad
36	CrI.Misc. 392/2020 (EVIDENCE)		Abdul Gani Vs Deputy Tahsildar	Dawood Khan S J
37	CrI.Misc. 395/2020 (EVIDENCE)		Noor Ayisha Vs Deputy Tahsildar	Dawood Khan S J
38	CrI.Misc. 448/2020 (EVIDENCE)		T C Ravishankar Vs Tahasildar	Sreetheertha
39	CrI.Misc. 523/2020 (EVIDENCE)		Girish Vs The Deputy Tahasildar	C G Lakshmisha
40	CrI.Misc. 524/2020 (EVIDENCE)		Girish Vs The Deputy Tahasildar	C G Lakshmisha

Cases listed below are adjourned due to Covid 19

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	C.C. 3327/2016 (warrant to accused)	08-03-2021 (11.00 AM to 02.00PM)	Kora Police Vs Nagaraju	
42	C.C. 3429/2016 (FRAMING OF CHARGE OR PLEA)	08-03-2021 (11.00 AM to 02.00PM)	Kora PS Vs Mahadevaiah	
43	C.C. 3774/2016 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	Pushpalatha Vs Kusuma.K.R.	D.N.KUMar
44	C.C. 4349/2016 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	Traffic Police Vs Girish.K.N	
45	C.C. 4358/2016 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	Sharada Vs L.Suvarna	R.Omkar
46	C.C. 938/2017 (SUMMONS)	08-03-2021 (11.00 AM to 02.00PM)	Excise Police Vs K.S.Umesh	
47	C.C. 2189/2015 (FOR PLEA)	09-03-2021 (11.00 AM to 02.00PM)	Traffic Police Vs Chethan	
48	C.C. 2254/2018 (FRAMING OF CHARGE OR PLEA)	09-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Manojkumar	Kora PS
49	C.C. 3718/2018 (EVIDENCE)	09-03-2021 (11.00 AM to 02.00PM)	Nagendra K.V Vs Ravikumar H.D	P.S.Prasad
50	C.C. 4062/2019 (SUMMONS)	09-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Mahadevaiah	APP
51	C.C. 4649/2019 (SUMMONS)	09-03-2021 (11.00 AM to 02.00PM)	Traffic Police Station Vs Mohammed Rafiq	APP
52	C.C. 4663/2019 (FRAMING OF CHARGE OR PLEA)	09-03-2021 (11.00 AM to 02.00PM)	Town Police Station Vs Shivakumar	APP
53	C.C. 4664/2019 (FOR PLEA)	09-03-2021 (11.00 AM to 02.00PM)	Town Police Station Vs Afzal	APP
54	C.C. 4667/2019 (FOR PLEA)	09-03-2021 (11.00 AM to 02.00PM)	Town Police Station Vs Shankar alias Viji	APP
55	CrI.Misc. 640/2019 (FURTHER ARGUMENTS)	09-03-2021 (11.00 AM to 02.00PM)	Nanjaiah Vs Deputy Tahasildar	Suresh Babu V

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	CrI.Misc. 641/2019 (FURTHER ARGUMENTS)	09-03-2021 (11.00 AM to 02.00PM)	Nanjaiah Vs r	Suresh Babu V

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 433/2004 (AWAIT SUMMONS AND NOTICE)		Gangamma Vs Gangaraju	H.Devaraju Abdul Munaff
2	O.S. 338/2005 (AWAIT SUMMONS AND NOTICE)		Neelamma Vs Eshwaraiah	S V R HDR
3	EX 23/2007 (STEPS)		K.K.Narayanan Vs Jayaramaiah	N Basavaraju
4	O.S. 529/2007 (AWAIT SUMMONS AND NOTICE)		H.M. Siddaraju Vs Hm Chandrashekraiah	Hanumantharayappa
5	O.S. 320/2008 (AWAIT SUMMONS AND NOTICE)		Muddaramaiah Vs Siddaramaiah	M.Shafiulla Khan H.S.Bhasmangi Rudraiah
6	O.S. 481/2008 (AWAIT SUMMONS AND NOTICE)		H.NAGARAJAIAH Vs Parvathamma	V R V G S J
7	FDP 25/2008 (NOTICE)		Jayalakshamma Vs Thimmaiah	B.S.Yogeesh S.R.Prakash
8	O.S. 1041/2008 (STEPS)		Rajamma Vs Lakshamma	K C R C S K
9	EX 15/2009 (NOTICE)		K.M.Abdul Kareem Vs Renukaiah	HSBR
10	O.S. 998/2009 (AWAIT SUMMONS AND NOTICE)		Doddaiah Vs Kariyanna	B.Shivalingegowda
11	O.S. 704/2020 (summons to defendent) IA/1/2020 IA/2/2020		Kalecheluvaiiah Vs T S Ramaraju	Raghavendra Y
<u>11.00 AM to 02.00PM</u>				
12	O.S. 503/2006 (EVIDENCE)		Lakshamma Vs Siddappa	HGN SH
13	EX 9/2007 (EVIDENCE)		B.C.Nagaraju Vs B.C.Mariyanna	PGR G N
14	O.S. 868/2008 (EVIDENCE)		Lakshmakka Vs Siddalingappa	MM DL

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 1061/2008 (EVIDENCE)		K.G.Ramesh Vs M.N.Gangadhara setty	G S Narayan
16	O.S. 1122/2008 (EVIDENCE)		L.S.Raghavendra Vs R.S.Chidamani	K.S Jagannatha
17	O.S. 1039/2009 (EVIDENCE)		Siddalingaiah Vs Nurabhabaooa	G HRavishankariah
18	O.S. 1192/2011 (ARGUMENTS)		Ramanna Vs Gangabyraiah	CK MN
19	O.S. 608/2012 (ARGUMENTS)		Ramanna Vs Gangabyraiah	R.Premakukmar MN
20	O.S. 1373/2012 (EVIDENCE) IA/1/2012		H.Hanumantharayappa Vs H.Manjunath	S.N.Nagabhushana
Cases listed below are adjourned due to Covid 19				
21	O.S. 364/2010 (FURTHER ARGUMENTS)	08-03-2021 (11.00 AM to 02.00PM)	Syed Noor Zaiba Vs Liakath Ali Khan	R Nagesha Gaikwad
22	EX 56/2010 (NOTICE)	08-03-2021 (11.00 AM to 02.00PM)	State Bank of Mysore Vs Umesha	Afroze
23	O.S. 1020/2011 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	Venkatravaniaiah Vs T.S. Sreekantaiah	BSY KS
24	O.S. 206/2012 (NOTICE)	08-03-2021 (11.00 AM to 02.00PM)	Magadi Raju Vs The panchayaithi Development officer	H.Maruthi prasad
25	O.S. 1079/2012 (FURTHER ARGUMENTS) IA/1/2012 IA/2/2012	09-03-2021 (11.00 AM to 02.00PM)	D.N.Prabhuswamy Vs Mahadevamma	M.C.Prabhu
26	EX 7/2013 (Objections)	09-03-2021 (11.00 AM to 02.00PM)	Mohamad Abid Vs Abdul Rasheed	S.B. Shanthrajaiah
27	O.S. 213/2013 (EVIDENCE) IA/1/2013 IA/2/2013	09-03-2021 (11.00 AM to 02.00PM)	Venkatesh Vs C.R.Rangaraju	D.P.Kiran Kumar
28	O.S. 256/2013 (EVIDENCE) IA/1/2013	09-03-2021 (11.00 AM to 02.00PM)	Puttaiah Vs Thimmaiah	G.S. Narayan

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 259/2013 (EVIDENCE) IA/1/2013	09-03-2021 (11.00 AM to 02.00PM)	G.H. Haresh Babu Vs Venkatesh	Siddappa. K
30	O.S. 531/2013 (HEARING) IA/1/2013	09-03-2021 (11.00 AM to 02.00PM)	Chikkakempaiah @ Kempaiah Vs Gurulingaiah	R. Premakumar
31	O.S. 976/2013 (HEARING) IA/1/2013	09-03-2021 (11.00 AM to 02.00PM)	Aswathanarayanasetty Vs Gowramma	S.B.Shantharajaiah
32	O.S. 427/2015 (EVIDENCE) IA/2/2015	09-03-2021 (11.00 AM to 02.00PM)	T.N. Mahadevaiah Vs Renuka	Muralikrishna
33	EX 37/2015 (Await Report)	09-03-2021 (11.00 AM to 02.00PM)	Ms Margadasri Chits-K PVT. Ltd. Vs B.V. Sathish	K.V.Srinivasa Naidu
34	EX 39/2015 (STEPS)	09-03-2021 (11.00 AM to 02.00PM)	Ms Margadasri Chits-K PVT. Ltd. Vs K.R.Yogeesh	K.V.Srinivasa Naidu
35	O.S. 758/2015 (EVIDENCE) IA/1/2015	09-03-2021 (11.00 AM to 02.00PM)	C.Nagaraju Vs Lakshamma	T.K.Dayananda kumar
36	O.S. 894/2015 (STEPS) IA/1/2015 IA/2/2015	09-03-2021 (11.00 AM to 02.00PM)	Chikkaramaiah Vs Shivanna	Murulikrishna
37	O.S. 1073/2015 (SUMMONS) IA/1/2015	09-03-2021 (11.00 AM to 02.00PM)	Shantha Bai Vs Nagesh Rao	R.Nagesh Rao Gaikwad
38	O.S. 1117/2015 (EVIDENCE) IA/1/2015 IA/2/2015	09-03-2021 (11.00 AM to 02.00PM)	Ramesh.C.R Vs M.S.Nanjappa	Bendre kumar.T

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	CrI.Misc. 57/2018 (Issue FLW(Fine Levy Warrant))		Su-moto by court Vs Venkataraju	
2	C.C. 338/2013 (summons to witness)		Thilak Park Police Vs Manjunatha Gowda	
3	C.C. 3698/2013 (warrant to accused)		Nagarjuna Pathina sahakara Sangha N.Basavaraju Vs L.Ramesh	
4	C.C. 2064/2015 (summons to accused)		Thilak Park Police Station Vs Panchanathan	
5	C.C. 4735/2017 (warrant to accused)		Thilakpark Police, Tumakuru Vs Gousepeer	A.P.P
6	C.C. 5106/2017 (STEPS)		Jayalakshamma Vs Nandini	Siddappa.K
7	C.C. 5132/2017 (summons to accused)		Somashekara.N.B. Vs Devarajan Gadi.C.	B.G.Ningaraja
8	C.C. 5277/2017 (STEPS)		Khaleel Pasha Vs Pradeep.Y.	mohamed Ahamed
9	C.C. 5481/2017 (STEPS)		Mohaboob Vs Khurshid Ahamed	Tippu A
10	C.C. 5726/2017 (STEPS)		Mohammed Khurban Vs Khurshid Ahamed	T.A
11	C.C. 348/2018 (summons to witness)		Thilakpark police Vs Bhavyashree Alias Bhavya	A.P.P
12	C.C. 908/2018 (FOR CHARGE)		Thilak Park Police Station Vs Venkatesh.A	
13	C.C. 2003/2018 (FOR CHARGE)		Thilak Park Police Station Vs Nafeez Ahamed	

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	CrI.Misc. 652/2018 (EVIDENCE)		Mazhar Pasha Vs Registrar of Birth and death, Tumakur Maha Nagara Palike, Tumakur	T.H.Habeeb Ulla Khan
15	C.C. 5927/2018 (summons to witness)		Thilak Park Police Station Vs Ubed Alias Ubedulla Shariff	Thilakpark P.S
16	C.C. 6331/2018 (STEPS)		Maruthi Finance Vs Mohammad	D S Sunitha
17	C.C. 1528/2019 (summons to accused)		D.S.Srikanth Vs Renukappa	B.S.Doreswamy
18	CrI.Misc. 378/2019 (NOTICE TO RESPONDENT)		Suo-moto by court Vs Nagaraju	Thilakpark P.S
19	C.C. 4175/2019 (FOR CHARGE)		Thilak Park Police Station Vs Kantharaju.S Alias Lakshmikantha	Thilakpark p.s
20	C.C. 4781/2019 (STEPS)		Noor Shazia Kauser Vs Syed Ahmed Fareed	shafir Rahaman
21	C.C. 2013/2020 (APPEARANCE OF ACCUSED)		Thilak Park Police station Vs Shivappa D Alias Tagaru Alias Shiva	APP
<u>11.00 AM to 02.00PM</u>				
22	C.C. 794/2014 (warrant to accused)		Thilak Park Police Vs Basavaraju	
23	P.C.R. 711/2017 (SWORN STATEMENT)		Sri. Nagarjuna Pattina sahakara Sangha Nigama, Maneger, Nagaraju Vs Ravi.A	H.N.Harisha
24	C.C. 4774/2019 (summons to accused)		Paramesh Vs Girish D.S	S.R. Abhinay

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 497/2014 (Cross of P.W) IA/1/2014		Mallikarjuna Reddy Vs The Commissioner	E.Hanumantharayappa
2	O.S. 1017/2014 (STEPS) IA/1/2014		smt. Vijayalakshmi Vs Shankar Naika	
3	O.S. 1062/2014 (Objections) IA/1/2014 IA/2/2014 IA/3/2014		Fayaz Ahamed Vs T.M.Prasanna	N.Mohammed Akbar
4	O.S. 235/2015 (Objections) IA/1/2015		A.V.Basava Aradya Vs M.Suresh Babu	M.S.Harish Babu
5	EX 53/2015 (STEPS)		Kanaka Vs Nagarathna	T.R.Rajendra Prasad
6	O.S. 1156/2015 (EVIDENCE) IA/1/2015		Dayananda. H.R. Vs Mahalingaiah	B.G.Shivakumar
7	O.S. 422/2016 (EVIDENCE) IA/2/2016 IA/1/2016 IA/3/2016		N.P.Ranganath Vs Nagamma	M.Shafiullakhan
8	EX 29/2016 (NOTICE) IA/1/2016		M/s Margadarsi Chits (K) Pvt. Ltd. Vs Naveen Kumar	
9	EX 50/2016 (STEPS)		Saraswathi Vs Hemavathi	M.S.Sreedhara Murthy
10	O.S. 496/2017 (STEPS)		Vijaya Bank, Main Branch Vs Shazad	Mohammed Afroze Ahamed
11	O.S. 1031/2017 (STEPS) IA/1/2017		Lakshamma alias Seeramma Vs Venkatappa	G.H.Ravi
12	O.S. 597/2019 (Objections) IA/1/2019		Deepak T.R. Vs Nandesh	Suhas.G.
13	O.S. 691/2019 (STEPS) IA/1/2019		Gangamma Vs Kamakshamma	A.T.Veeranarayana

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 53/2020 (Written statement and objection) IA/1/2020 IA/2/2020		Sevanth Vasudev Vs The Managing Director	H.M.N
15	O.S. 712/2020 (SUMMONS) IA/1/2020		Ravichandra S Vs Nirnjan M S	Poornima S
16	O.S. 719/2020 (HEARING) IA/1/2020		M S Gangaraju Vs Eswaramma	Basavaraju R
Cases listed below are adjourned due to Covid 19				
17	FDP 15/2012 (ISSUE COMMISIONER WARRANT)	07-01-2021	Thrinethra Vs K. Shivanna	K.A.Basavaraju
18	EX 75/2013 (Await stay Order)	07-01-2021	K.N.Ramareddy Vs S.N.Narayanareddy	B.N.Puttanarasa Reddy
19	EX 44/2014 (SUMMONS)	07-01-2021	Anjanmurthy @ Bhuhaiiah Vs Bettasiddaiah	KSJ
20	FDP 21/2014 (Await Report)	07-01-2021	Puttarangaiah.B.J. Vs Vaddaiah	S.Shankar
21	EX 42/2015 (Objections)	07-01-2021	Ms Margadarsi Chits k Pvt. Ltd Vs Mr. A.Raghu	K.V.Srinivasa Naidu
22	EX 50/2015 (Await stay Order)	07-01-2021	Usmansab Vs Gangamma	K.C.Rajanna
23	Civil Misc 17/2015 (EVIDENCE)	07-01-2021	Gangarajappa Vs Govindappa	Govindaraju. S.M.
24	EX 21/2016 (ISSUE COMMISIONER WARRANT)	07-01-2021	Thimmakka Vs Siddagangaiah	Ramakrishnaiah S R
25	FDP 3/2018 (STEPS)	07-01-2021	Muniyappa Vs Rangaiah	R.NageshraoGaikwad
26	P and SC 5/2019 (STEPS)	07-01-2021	Ashwathanarayana Setty Vs R. Ramachandra Setty	N. basavaraju
27	EX 119/2019 (STEPS)	07-01-2021	T.P. Premaleela Vs M/S Karvy Stock Broking Ltd	G. Nagaraj

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 4032/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Shobh .B.S. Vs Lath	
2	C.C. 1142/2016 (summons to witness)		H.G.Vanitha Vs Rajanna	
3	C.C. 2386/2017 (ARGUMENTS)		H.D.Manjunatha Vs Paul Dinakar	G.V.Ravi
4	CrI.Misc. 613/2020 (FIRST HEARING)		Tumakuru Rural Police station Vs Parashurama	APP
Cases listed below are adjourned due to Covid 19				
5	C.C. 832/2013 (warrant to accused)	31-12-2020 (11.00 AM to 02.00PM)	G. Venkatesh Vs Puttalakshamma	D.A. Rajesha Guptha
6	C.C. 1948/2013 (NOTICE TO COMPLAINANT)	22-01-2021	S. Nagesh Vs Umesh. K	
7	C.C. 2853/2013 (NOTICE TO SURETY)	22-01-2021	Venkat Reddy Vs Srikanth	G. Manjunatha
8	C.C. 1789/2014 (NOTICE)	22-01-2021	Sri.GowriGanesha Crits private limited Vs Sampath B	
9	C.C. 1786/2014 (STEPS)	22-01-2021	Ms Sriram Transport Finance Company Limited Vs Mohammed	
10	C.C. 2489/2015 (STEPS)	22-01-2021	sri.G.R. Sudhindra Vs sadatha	
11	C.C. 2731/2015 (STEPS)	22-01-2021	Shivarama Vs Prakash	
12	C.C. 2745/2015 (STEPS)	22-01-2021	Siddappa Vs Vijaykumar	
13	C.C. 1021/2016 (NOTICE TO SURETY)	22-01-2021	Raveendranath.H.K Vs K.G.Shivaprasad	

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 1026/2016 (FOR PLEA)	22-01-2021	Narasimhamurthy.N Vs K.Prakash	
15	C.C. 758/2017 (Balance)	22-01-2021	Satheesh.B.R. Vs Thimmegowda	N.R.

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 168/2019 (HEARING) IA/1/2019 IA/2/2019		Syed Yunis Vs Shylaja	Krishnappa D
2	O.S. 307/2019 (Written statement and objection)		Ganganna Vs Siddamma	Vasu H.G.
3	O.S. 699/2019 (HEARING) IA/1/2019		ATC Telecom Infrastructure PVT Ltd. Vs Narasimhamurthy	Nagaraju s Jain
4	O.S. 382/2020 (STEPS) IA/1/2020		Naseera Begum Vs Srinivasamurthy	S Natesh
5	O.S. 478/2020 (STEPS) IA/1/2020		Habeeb Sharif Vs Badimanna	Ramakrishnaiah S R
6	O.S. 536/2020 (summons to defendent) IA/1/2020		Chikkamma Vs Kamamma	E Hanumantharayappa
7	O.S. 606/2020 (summons to defendent) IA/1/2020 IA/2/2020		Chikkapeddakka Vs The Commissioner	B Somashekhara
8	O.S. 613/2020 (summons to defendent) IA/1/2020		Shivalingaiah Vs Parvathamma	Raghavendra Y
9	O.S. 620/2020 (summons to defendent)		Baby Bhavinprasad H N Vs Mudalagiriappa V	H N Nagaraju
10	O.S. 657/2020 (summons to defendent) IA/1/2020 IA/2/2020		C Renukaiah Vs H G Shabeena Banu	C K Giridhar
11	O.S. 693/2020 (HEARING) IA/1/2020		Shivagangamma B C Vs Ganganna	Harish Babu
<u>11.00 AM to 02.00PM</u>				
12	O.S. 188/2006 (Issue Reminder)		Narasimhamurthy Vs Jayamma	T.R.Ramesh Babu P.S.Sandeep
13	O.S. 40/2009 (HEARING)		Narasamma Vs Revamma @ Puttaveeramma	S.M.K. S.V.R.
14	O.S. 939/2010 (SUMMONS)		S.R. Madhusudhan Vs Puttappa	K.S.T. D.H.T.

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 668/2011 (Objections) IA/1/2011		GIRIJAMMA WO B. GANGAPPA 52 YRS. Vs SHIVANNA. SO LATE NANJINDEGOWDA. AND ANOTHER.	B.JAYARAMAIAH
16	O.S. 742/2011 (NOTICE)		K.C. Gurusiddappa Vs Mohiuddin @ Nizamuddin	
17	O.S. 858/2011 (STEPS)		Padmavathi Vs Lakshmiddevamma	VRV CPR-MSS
18	O.S. 1513/2011 (EVIDENCE)		Siddagangamma Vs Siddagangamma	
19	O.S. 122/2012 (summons to defendent)		Siddaiah Vs Nanjamma	DARG
20	O.S. 658/2012 (For Classification)		Lakshamma Vs Gangamma	
21	O.S. 800/2012 (FOR JUDGEMENT) IA/1/2012		Umesh SO Venkatasamaiah Vs Venkatasamaiah SO late Lenkappa	D.H.thimmanna
22	O.S. 1292/2012 (NOTICE) IA/1/2012		Gowramma Vs Gangadharaiah	
23	O.S. 45/2013 (STEPS) IA/1/2013		Lakshamma Vs G.R. Shivakumar	H.V. Ranganatha Reddy
24	O.S. 304/2013 (NOTICE) IA/1/2013		Mahesh Vs Gundaiah	P. Shivananjappa
25	O.S. 382/2013 (cross of pw)		H.B. Rajashekar Vs Buddananjaiah	M.S. Harishbabu
26	O.S. 946/2016 (EVIDENCE) IA/1/2016		Asiyabanu Vs Nagaraju B.K.	Y.S.Renukaprasad
27	O.S. 111/2017 (cross of dw) IA/1/2017		Hanumakka Vs Hanumantharayappa	B.S.Yogeesh
28	O.S. 377/2017 (cross of pw) IA/2/2017 IA/1/2017 IA/3/2017		Tumura Elcomponics employees Association, Tumkur Vs Tumura Elcomponics Technologies Pvt. Ltd	RAMESH . S.

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 486/2017 (EVIDENCE) IA/1/2017		Nanditha Vs Boraiah	A.Chamaraju
30	O.S. 229/2018 (cross of dw) IA/1/2018		Bharathi Umesha Vs Leelavathi	H.J. Vijayalakshamma
31	O.S. 426/2018 (EVIDENCE)		Nagaraju Vs Kumbhinarasimhaiah	Hanumantharayappa
32	O.S. 593/2018 (EVIDENCE) IA/1/2018		Byatarayappa Vs Narasamma	Prabhu.M.C.
33	O.S. 774/2018 (EVIDENCE)		Canara Bank Vs M/s Karnataka Traders	Mohamed Afroze Ahamed
34	O.S. 24/2019 (HEARING) IA/1/2019		H.V. Hanumantharaju Vs T.V. Srinivasamurthy	K.F. Inayathulla Khan
35	O.S. 144/2019 (EVIDENCE) IA/1/2019		Shylaja B.S. Vs Ayum	Hanumantharayappa
36	O.S. 350/2019 (cross of pw) IA/1/2019		T. Srinivas Vs The Chief Executive Officer	G.K. Srinivasa

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 3550/2016 (FOR SETTELEMENT)		K.G.Shyamala Vs yathish	M.B.Chethankumar
Cases listed below are adjourned due to Covid 19				
2	C.C. 196/2019 (STEPS)	02-02-2021	Rajani.T.N. Vs Devaraju	Rangaswamaiah.D.
3	C.C. 2241/2019 (warrant to accused)	02-02-2021	T.H. Rajanna Vs T.S. Palani	M. Shafiulla Khan
4	C.C. 2242/2019 (SUMMONS)	02-02-2021	O C Krishnappa Vs Padmaraju M S	K C Rajanna
5	C.C. 3530/2019 (SUMMONS)	02-02-2021	Bindhukumar Vs Malathi	Venkatesh K C
6	C.C. 3609/2019 (warrant to accused)	02-02-2021	Lokesh.R. Vs Sathishkumar.G.	Himantharaju
7	C.C. 3611/2019 (SUMMONS)	02-02-2021	K.S. Shivalingaiah Vs Siddarameshwara Traders.	Mallikarjuna S.K.
8	C.C. 3827/2019 (FOR PLEA)	02-02-2021	Nagarathnamma.T.V. Vs Ravindra Naik	Manjula.T.R.
9	C.C. 3851/2019 (warrant to accused)	02-02-2021	M/S Seebi Narasimhaswamy Chits (KA) Vs Govindappa N	Venkatesh C
10	C.C. 4285/2019 (warrant to accused)	02-02-2021	Sri Kanaka Pattina Sahakara Sangha Niyamitha Vs Lakshmiddevamma	T K Jayaram
11	C.C. 4286/2019 (SUMMONS)	02-02-2021	Sri Kanaka Pattina Sahakara Sangha Niyamitha Vs Srinivas K	T K Jayaram
12	C.C. 4349/2019 (SUMMONS)	02-02-2021	T.V. Kishore Vs Ravi Kumar B.G	N. Basavaraju
13	C.C. 4353/2019 (warrant to accused)	02-02-2021	Ranganatha B.R. Vs Ravindranatha K.P.	Somashekhara B
14	C.C. 4602/2019 (STEPS)	02-02-2021	Shobha Vs Sikandar Khan	Doreswamy B S

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 4628/2019 (STEPS)	02-02-2021	Eranna Vs Arun Kumar	Gangadharanayak N.H.
16	C.C. 5020/2019 (FOR PLEA)	02-02-2021	T.R. Ravi Kumar Vs S.Indira	T.S. Krishnashastry
17	C.C. 5148/2019 (summons to accused)	02-02-2021	Sri Mahalingeshwara Pathina Sahakara Sangha Niyamitha Vs Chandan K	Jagadeesh K M
18	C.C. 5262/2019 (FOR PLEA)	02-02-2021	M.R. Siddaramanna Vs The President	M. Balakrishna Bhat

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 401/2015 (Cross of P.W) IA/1/2015		Monika Vs Sharadamma	S.V.Ravindranath (Tagor)
2	O.S. 85/2016 (cross of pw) IA/1/2016		N.B.Raju Vs Dodda Chikkaiah	S.Ramesha
3	O.S. 56/2020 (SUMMONS) IA/1/2020 IA/2/2020		D.B. Nagalingachar Vs D.B. Shankarachar	T.N. Gururaja
4	O.S. 323/2020 (STEPS) IA/1/2020		Venkatesha Vs Radhabai	P Venkatesh
5	O.S. 530/2020 (SUMMONS)		Hanumanthaiah Vs Venkateshaiah	G N Prasannakumar
6	O.S. 559/2020 (NOTICE) IA/1/2020		Basavegowda Vs Hanumantharaju	N H Honnappa
7	O.S. 673/2020 (HEARING) IA/1/2020 IA/2/2020		Habeeb Ulla Khan Vs Jeharaabi	Raj Kumar
8	O.S. 680/2020 (SUMMONS) IA/1/2020		Narayan Vs Ramadevi S G	H S Bhamangi Rudraiah
9	O.S. 694/2020 (SUMMONS) IA/1/2020		Venkatamma Vs Siddegowda	Harish Babu
Cases listed below are adjourned due to Covid 19				
10	O.S. 314/2015 (EVIDENCE) IA/1/2015	23-02-2021	Hanumantharayappa Vs Muddarangamma	J.M.Muthurayappa
11	O.S. 548/2015 (APPEARANCE OF PARTY) IA/1/2015	23-02-2021	Ningaiiah Vs Siddalingaiah	B.Somashekara
12	O.S. 922/2015 (cross of pw) IA/1/2015	23-02-2021	Sujatha.T.N. Vs Venkatarathnamma.S.V.	E.Hanumantharayappa
13	O.S. 20/2017 (STEPS) IA/2/2016 IA/1/2016 IA/3/2016	23-02-2021	Amarnarayan.S.R. Vs Basavaraju	G.Nagaraj
14	O.S. 566/2020 (SUMMONS)	23-02-2021	N Hanumantharayappa Vs Nagaraju N	S M Manjunatha